

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3145
TO BE ANSWERED ON 5TH JANUARY, 2018**

NATIONAL MEDICAL COUNCIL BILL

3145. ADV. JOICE GEORGE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is going to introduce the National Medical Council Bill and if so, the details thereof;
- (b) whether the Government has received appeals regarding certain clauses in the Bill, if so, the details thereof;
- (c) whether an objection regarding “National Licentiate Exam for MBBS Graduate” is commonly raised by the Medical Students and Colleges from all over India;
- (d) if so, the details thereof and the reaction of the Government in this regard; and
- (e) whether there is any strong demand from the Medical Colleges and Students regarding electing one representative of the registered medical graduate from each State and if so, the details thereof and response of the Government thereon?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (e): The National Medical Commission Bill, 2017 has been introduced in the Lok Sabha on 29.12.2017 and taken for consideration on 02.01.2018. The Bill has been referred to Department related Parliamentary Standing Committee.

A four member committee headed by Vice Chairman NITI Aayog framed the NMC Bill after due consultation with stakeholders and inviting comments from public.